

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, CAMP AT NAGPUR.

O.A.1279/92.

Shri Gajanan Bisanji Vaicaya,
R/o. Shastri Nagar, Nagpur.

.. Applicant.

Vs.

1. The Central Government Health Scheme, Through its Director, New Delhi.
2. The Deputy Director, Central Government Health Scheme, Nagpur.
3. Chief Medical Officer, Central Government Health Scheme, C.P.W.D. Quarters, Civil Lines, NAGPUR.

.. Respondents.

Forum : Hon'ble Shri Justice M.S. Deshpande, Vice Chairman.
Hon'ble Shri M.Y. Priolkar, Member (A).

Appearances:

1. Mrs. Sulekha Kumbhare,
Counsel for the applicant.
2. Mr. Ramesh Darda, Counsel,
for the respondents.

ORAL JUDGMENT :

Dated: 15.3.1993.

By Per : Hon'ble Shri Justice M.S. Deshpande, Vice Chairman

The applicant is allowed to withdraw this application with liberty to pursue in an appropriate forum.

(M.Y. PRIOLKAR)
MEMBER (A).

(M.S. DESHPANDE)
VICE CHAIRMAN.

H.